

**TENTATIVE DATE-WISE PROGRAMME OF THE BUSINESS TO BE  
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA DURING  
ITS FIRST SESSION, 2022, FROM THE 17<sup>TH</sup> MARCH, 2022 TO  
22<sup>ND</sup> MARCH, 2022.**

Thursday, the 17 <sup>th</sup> March, 2022 (11.00 A.M.)	Oath taking by newly elected Members
Friday, the 18 <sup>th</sup> March, 2022	Gazetted Holiday
Saturday, the 19 <sup>th</sup> March, 2022 Sunday, the 20 <sup>th</sup> March, 2022	Holidays
Monday, the 21 <sup>st</sup> March, 2022 (11.00 A.M.)	Election of Hon'ble Speaker.
Monday, the 21 <sup>st</sup> March, 2022 (12.00 Noon)	Governor's Address
Tuesday, the 22 <sup>nd</sup> March, 2022 (10.00 A.M.)	i) Obituary References; ii) Motion of Thanks on Governor's Address and Discussion on Governor's Address; iii) Presentation of the Supplementary Estimates for the year 2021-22; iv) Discussion and Voting on Demands for Grants in respect of Supplementary Estimates for the year 2021-22; v) Appropriation Bill in respect of Supplementary Estimates for the year 2021-22; vi) Presentation of Vote-on-Account; vii) The Punjab Appropriation (Vote-on- Account) Bill, 2022; viii) Legislative Business, if any; and ix) Motion under Rule 16 regarding adjournment of the House sine-die.

Further programme, if any, will follow.

**CHANDIGARH :  
THE 16<sup>TH</sup> MARCH, 2022.**

**SURINDER PAL,  
SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No. 19-LA-2022/ 3360, dated Chandigarh, the 16<sup>th</sup> March, 2022.

No. 19-LA-2022/ 3361, dated Chandigarh, the 16<sup>th</sup> March, 2022.

Copy forwarded for information to -

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17. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
19. all Press Correspondents stationed at Chandigarh.

*Tej Singh*  
UNDER SECRETARY,  
for SECRETARY.